

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**MODIFICATION**


**No. 9524 /R.(J.)/2025**

**Bilaspur, Dated: 22.05.2025**

In order to ensure proper listing during Summer Vacation, notification no. 8359 dated 01.05.2025 is hereby modified to the extent of "Following cases will be listed during Summer Vacation" in point no. 4 with effect from 23.05.2025.

The Cases/application filed up to 4.30 PM on any working day prior to the day before yesterday of sitting day of Hon'ble Bench will be considered for listing on that sitting day and cause list will be published on the day just before sitting day.

**By order of Hon'ble the Chief Justice**

  
(Khiliwan Ram Rigri)  
Registrar (Judicial)

## **HIGH COURT OF CHHATTISGARH, BILASPUR**

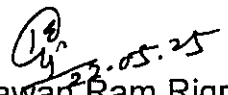
Endorsement No. **9525 /R.(J.) / 2025,**

Bilaspur, Dated: **22.05.2025**

*Copy forwarded for kind information to:-*

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Ladyship.
6.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur to place it before His Lordship .
16.	The Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
17.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
18.	The Registrar (Vigilance / I & E / Judicial / S & A Cell), Registrar (Computerization / C.P.C.), High Court of Chhattisgarh, Bilaspur.

19.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
20.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
21.	The Additional Registrars (Judicial / D.E. & E / Admn. / Classification), High Court of Chhattisgarh, Bilaspur.
22.	The Advocate General, Government of Chhattisgarh, Bilaspur.
23.	The Deputy Solicitor General of India, Central Government, High Court Premises, Bilaspur.
24.	The Secretary, High Court Legal Services Committee, Bilaspur.
25.	The Secretary, High Court Bar Association, Bilaspur.
26.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J) / Writ / Civil / Criminal / Central Filing Section / Cause List Section / Lawa-zima / Paper Book & Inspection / Library / Protocol Court Officer / S.W. / Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
27.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

  
 (Khilawan Ram Rigri)  
 Registrar (Judicial)